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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.180/ 2017	For final hearing	Sec 252(3)	Kamal Farms India Ltd.	Divya Prasad, PCS	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

29. DIVYA PRASAD
9880708545

Kamal Farms India Pvt Ltd

RESPONDENT/s :

ORDER

Heard Ms.Divya Prasad Learned Counsel for the Petitioner .

Orders reserved.

MEMBER (T)

MEMBER(J)